lo time to make amendments in certain labour legislations and steps initiated accordingly. A Group of Ministers on Labour Reforms has been constituted.

The Government has also set up the Second National Commission on Labour with a view to suggest rationalization of existing laws relating to labour in die organised sector and to suggest an umbrella legislation for ensuring a minimum level of protection to the workers in the unorganized sector. The Commission would, *inter-alia*, take into account the emerging economic environment involving rapid technological changes, globalisation of economy, liberalization of trade and industry, emphasis on international competitiveness and also the need for bringing the existing laws in tune with the future labour market needs and demands. The report of the Commission is expected by 15-02-2002.

Commemorative Postage Stamp

- *344. SHRI INDRAMONI BORA: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether Government have received any representation to release a postage stamp commemorating centenary celebration of Padmashree Chandra prova Saikiani-a great social workers and freedom fighter from Assam; and
- (b) if so, by when Government would consider the proposal and if not, the reasons therefor ?
- THE MINISTER OF COMMUNICATIONS (SHRIPRAMOD MAHAJAN): (a) Yes, Sir.
- (b) Commemorative postage stamp on Padmashree Chandra Prova Saikiani is approved for issue in the year 2002.

Poor Telephone Services

- $\dagger *345.$ SHRI VIJAY SINGH YADAV : Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether Government are aware of the inefficiency of 197 and other numbers rendering public service and the difficulties being faced by the consumers as a result thereof;
 - (b) if so, the details of the steps taken to improve these services;
- (c) whether Government are also aware of criminal indifference in the telephone complaints redressal service; and

[†]Original notice of the question was received in Hindi.